

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(3)

OA/TA/MP No. 301/2000 199

Arun Kumar

Versus

Y.D.J. & Ann.

Date of Order

Orders

19.7.2000

Mr. Shiv Kumar - Counsel for applicant

The Counsel for the applicant submits that this O.A. may be disposed of finally at this stage by giving a direction to the respondents to dispose of the representation of the applicant if he files within a period of 15 days, by a reasoned and speaking order.

In view of the submissions made by the Counsel for the applicant, respondent No. 2 is directed to decide/dispose of the representation of the applicant, if he files within 15 days from the date of passing of this order, by a reasoned and speaking order, within a period of two months from the date of filing of the representation.

The O.A. is disposed of accordingly.

S. K. Agarwal
(S. K. Agarwal)
Member (5)

Recd
24/7/2000

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Dated 1.8.2000